

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTIFICATION**

No.Estt.(RJS)/39/2013

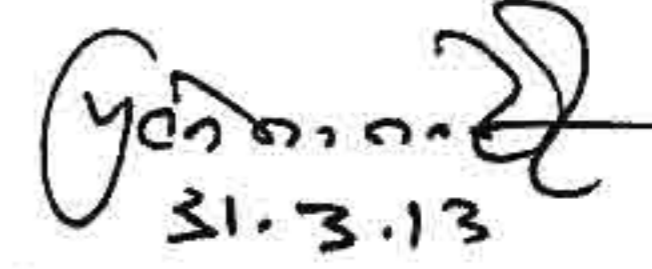
Dated:31<sup>st</sup> March, 2013

It is notified in pursuant of Rule 7 read with Schedule-III of the Rajasthan Judicial Service Rules, 2010 that **164** vacancies have been determined in the Senior Civil Judge Cadre for the year 2012-2013 & year 2013-2014.

**NOTE:-**

1. Further vacancies upto **fifteen** in Senior Civil Judge Cadre may also arise if any/all of fifteen vacancies determined in DJ Cadre against unanticipated vacancies (10% of total number of vacancies) is/are assigned to the promotion quota/promotion by Limited Competitive Examination quota in District Judge Cadre.

BY ORDER,

  
31.3.13

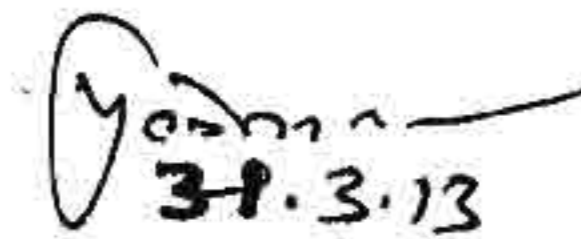
**REGISTRAR GENERAL**

No.Estt.B2(i)/06/2012/ 4800

Date: 31<sup>st</sup> March, 2013

Copy forwarded to the following for information and necessary action:-

1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur.
3. Registrar (Examination), Rajasthan High Court, Jodhpur.
4. Registrar (Classification) Rajasthan High Court, Jodhpur/Bench Jaipur with the request to upload the notification on the web-site of Rajasthan High Court.
5. All District & Sessions Judges with the request to circulate it amongst officers of Civil Judge Cadre in their Judgeship.
6. Notice Board.

  
31.3.13

**REGISTRAR GENERAL**